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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For report of liquidator IA 505/2020 -Liquidation	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator, P P Hegde for IA 505/2020

ADVOCATE FOR PETITIONER/s: *Tanvi Kishore*

Maneesha Kongovi, for liquidator

ADVOCATE FOR RESPONDENT/s:

PTO

ORDER

Heard Ms. Tanvi Kishore, learned Counsel for the Petitioner and Maneesha Kongovi, learned Counsel for the Liquidator and learned Counsel for the Applicant in I.A No.505/2020 through Video Conference.

Registry is directed to issue notice in I.A No. 505/2020 through e-mail and the Counsel for the Applicant in I.A is also permitted to take notice to the Liquidator. The learned Counsel for the Liquidator is directed to file the reply to this I.A well before the next date of hearing duly serving the copy on the other side. Post the case on 15.01.2021.



MEMBER (T)

Amar



MEMBER (J)

Verified



Court Officer